

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : ^{CA/14/CAA/2018} TP (HC)/65 & 66/CAA/2017
NAME OF THE TRANSFEROR : BREEZE HOTEL LTD
NAME OF THE TRANSFERRE : BBCL BREEZE RESIDENCES PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	PANAN JHABAKH	Counsel for Petitioners	K.P.T.

ORDER

Counsel for Applicant present and filed an affidavit to satisfy the objections raised by the R.D. The affidavit is taken on record. Heard. **Reserved for order.**

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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